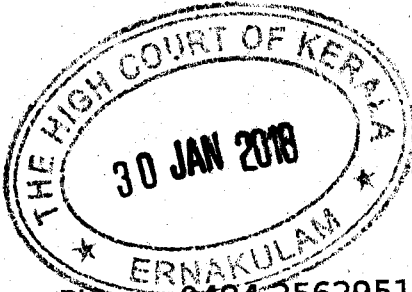


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THE HIGH COURT OF KERALA

Phone: 0484 2562951

Fax: 0484 2562451

Kochi-682 031
Dated-29/01/2018

C4-114454/2016

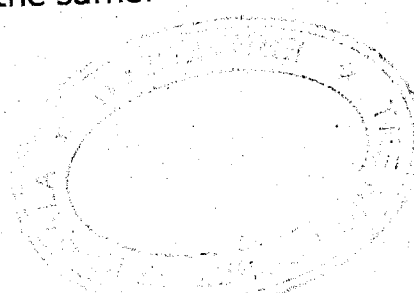
OFFICIAL MEMORANDUM

Sub: Inclusion of sender's name and designation in letters furnished by subordinate judicial officers- instructions-regarding.

Ref: High Court circular No.28/58 dated 30/07/1958.

Attention of all District Judges and Chief Judicial Magistrates is invited to the reference cited as per which it was directed that the sender's name and designation in full shall invariably be given at the top of every communication sent to the High Court.

The undermentioned officers are directed to circulate the above circular/instruction to all the subordinate judicial officers under their control and ensure strict compliance of the same.



(By Order)

P.R. Mini
Deputy Registrar

To

All District Judges.
All Chief Judicial Magistrates.
The ARS, High Court (2 Copies)
✓ The IT Section, High Court (for publication in the website)

Note:- Reply shall be addressed to the Registrar (Subordinate Judiciary) or can also be sent to Fax No. shown above